

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)29/KOB/2023
SECTION	SEC 95 IBC RULE 7(2)
NAME OF PARTIES	THE SOUTH INDIAN BANK LIMITED V/S SAJAN VARGHESE
PETITIONERS ADVOCATE/ PROFESSIONAL	K N SIVASANKARAN, SUNIL SHANKAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	B.ASHOK SHENOY, PS GIRESH, ARJUN R NAIK, THEJALAKSHMI R S, UMASANKER U U

**05 JUNE 2024**

## **ORDER**

### **CP(IBC)29/KOB/2023**

Learned Counsel, Mr. Sunil Shankar appears physically on behalf of the Petitioner and seeks liberty to place on record some additional documents by way of an affidavit. Request acceded to, let the said affidavit be filed at least two days before the next date fixed for hearing. Copy of the same shall be served on the Counsel appearing for the Personal Guarantor.

Learned Counsel, Mr. Arjun R Naik appears physically on behalf of the Personal Guarantor. Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the Resolution Professional.

List this matter for further consideration on **05.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**